

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 07.12.2016

ORDER NO. 176 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. 169 of 2016 for CESTAT Delhi to the extent indicated below:-

On 12.12.2016 at 10.30 a.m. Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri V. Padmanabhan, Member (T) will hear Excise and Customs Division Bench matters.

On 12.12.2016 at 10.30 a.m. Hon'ble Shri Ashok Jindal, Member (J) will hear Single Member matters as notified.

From 14.12.2016 to 16.12.2016 at 10.30 a.m. Hon'ble Shri Ashok Jindal, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will hear Customs Division Bench matters.

From 14.12.2016 to 16.12.2016 at 10.30 a.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri B. Ravichandran, Member (T) will hear Service Tax and Excise Division Bench matters.

By Order



(A.Mohan Kumar)
Registrar

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Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/
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 7/12/16
Dy. Registrar